

Notification No. 191/ 2021

The following modifications are made in the Sitting Arrangement in the Madurai Bench of Madras High Court **from 12.08.2021 to 27.08.2021.**

I. Hon'ble First Division Bench consisting of the Hon'ble Mr.Justice M.Duraiswamy and Hon'ble Mr.Justice K.Murali Shankar is constituted to take up the cases assigned to the Hon'ble First Division Bench.

II. Hon'ble Mr.Justice A.D.Jagadish Chandira, in addition to His Lordship's current roster, will take up the cases assigned to the Hon'ble Court presided over by Hon'ble Mr.Justice K.Murali Shankar.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 06-08-2021

M.N.SENTHIL KUMAR
REGISTRAR (JUDICIAL)

